

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
BANGALORE BENCH, 'A', BANGALORE**

**BEFORE SHRI A.K GARODIA, ACCOUNTANT MEMBER  
SHRI LALIET KUMAR, JUDICIAL MEMBER**

IT (TP) A No.180//Bang/2012  
(Asst. Year 2003-04)

M/s U.L India Pvt. Ltd.,  
Bangalore.

. Appellant

Vs.

The Asst. Commissioner of Income-tax,  
Circle-12(5),  
Bengaluru.

. Respondent

Appellant by : Shri Ujwal Tewari, C.A

Assessee by : Ms. Swapna Das, JCIT

Date of Hearing : 22-02-2017

Date of Pronouncement : 22-03-2017

**ORDER**

**PER LALIET KUMAR, JUDICIAL MEMBER**

This appeal is by the assessee which is directed against the order passed by the Commissioner of Income-tax (Appeals) – IV dated 30/11/201 for the assessment year 2003-04.